

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Counter not filed.

Bench

MY
10/4/02

Or no 8 may be M.

- I. Mr. R. C. Rishi
submitted application
in behalf of R -
2 and 3.

II. Counter not filed

III. ad 7 to 23.5.02

R
22.5.02

Counter not filed.

Bench

MY
28/7/02

Counter not filed.

Bench

MY
11/7/02

For admission and
hearing.

MY
21/8/02

Bench

11. 22. 08. 2002

Call this matter

before next available

DB. for final disposal.

La.
22/08/2002
(Mansel)

Order dated 11.2.04

None appeared for the applicant
nor the applicant in person, when
called. There has been ^{also} no request
on behalf of the applicant seeking
an adjournment. In view of this,
it is not possible to adjourn the
year-old case of 2001, especially
in the absence of any request.
The O.A. is, therefore, dismissed
for default.

Shri A.K. Bera, etc is present
and heard.

Vice-Chairman (J) Vice-Chairman (A)